



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No. 175/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company Under Section		ASL Vyapar Pvt.Ltd & Ors 230-232		
1.	Megha Har Compay	lalka, Secretary	ASL Vyapag R Othero.	Gerlake 21/9/17
2 '	VIKASH KU	MAR	ORDER DOLLS	W2 (C
	Chartened 4	would	ORDER	21/8/201

Ld. Pr. CA for the petitioners made a request for dispensation of meeting of shareholders and creditors of transferor and transferee companies but it appears that consent letter have not been filed in the form of an affidavit. Petitioners are directed to file consent letters of the shareholders and the creditors in form of an affidavit within 30 days from today.

List the matter on 15/11/2017.

(Jinan K.R.)

Sdf-

Member (J)

sdf-

(Vijai Pratap Singh) Member (J)